

F.No. J-11017/3/2017-Judl.(Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 2nd March, 2017


ORDER

The President is pleased to engage following Advocates for conducting Central Government litigation (except the cases of Railways & Income Tax Department) before the Courts as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

Central Administrative Tribunal (PB), New Delhi & Armed Forces Tribunal (PB), New Delhi Senior Panel Counsel			
Sr. No.	Name of Advocate	Contact Details	Enrollment Number
1.	TARUNVIR SINGH KHEHAR	Office: A2/113 (Basement), Safadarjung Enclave, New Delhi-110029. Mob: 9910122225 Email: kheharlawassociates@gmail.com	D/1353/2006
Patala House District Courts, Delhi Additional Central Government Standing Counsel			
2.	SIMAR PAL SINGH	H. No. 1/18, Street Number 39, Rajapuri, Uttam Nagar, New Delhi-110059. Mob: 9811603963 Email: simarsingh94@gmail.com	D/1874/2015

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 (in respect of Counsel at Sr. No. 1 above) & OM No. 27(11)/99-Judl. dated 24.09.1999 (in respect of counsel at Sr. No. 2 above) both read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.lawmin.nic.in under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(Poonam Suri)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, CAT (PB), New Delhi.
4. The Registrar, AFT (PB), New Delhi.
5. The District Judge, Patiala House District Courts, Delhi.
6. The Incharge, Litigation (High Court/CAT) Section, New Delhi.
7. The Incharge, Litigation (Lower Court) Section.
8. Shri Tarunvir Singh Khehar, Sr. Panel Counsel at the address as mentioned herein above at Sr. No. 1.
9. Shri Simar Pal Singh, Addl. CGSC, at the Address as mentioned herein above at Sr. No. 2.
10. The Pay & Accounts office, Department of Legal Affairs, New Delhi.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
13. Guard File/Judicial Section with 5 spare copies.



(Sunil Kumar Sah)
Section Officer (Judicial)